To

All Chief Commissioners/Directote Generals/Directortates (By Name)
The Joint Secretary(Customs)/(TRU I/II)/(Administration) (By Name)
The Commissioner GST/Co-Ordination/Central Excise/Service Tax/Customs/
Legal/Single Window/RI & I /DIC (By Name)

Sir/Madam,

Please refer to DO letters of even nos. dated 5.10.2018 issued by Director General of DG Systems and dated 2.11.2018 by Special secretary & Member (Customs).

2. In this connection, a meeting was held by Media Advisor to Revenue Secretary on 26.12.2018. It was desired that all web contents available on cbic.gov.in website should be up to date. For this all content administrators should issue a certificate to the webmaster by the 5th day of every month as per format enclosed. This will ensure that contents available in public website are always correct.

3. Therefore, it is requested to ensure that all contents for which you have been designated as “Content Administrator” are up to date. The Certificate regarding this should be sent on email id webmaster.cbic@icegate.gov.in. Further for the month of January 2019, such certificates should be communicated to webmaster by 15th January.

Yours sincerely,

(B.B. Mohapatra)
Principal ADG (ICEGATE)

Enclosures: As above
Copy to:
1. ADG SI, DG Systems
2. Commissioner (Publicity), Directorate of Taxpayer Services
3. Media Advisor to Revenue Secretary
4. PS to DG Systems

O/C
(Format)

Office Address

F.No Date

Certificate

This is to certify that the contents available under Section __________________ (please indicate complete path) on www.cbic.gov.in pertaining to our office is reviewed and found that these contents are up to date as on ________.

(Content Administrator)